

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1968
ANSWERED ON:01.12.2009
LAND PURCHASE BY FOREIGNERS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of the purchase of land in the country by foreign nationals without complying with Indian laws causing a threat to internal security ;
- (b) if so, the details of such cases reported during the current year, State-wise; and
- (c) the reaction of the Government thereto along with steps taken/ proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Instances of some foreign nationals purchasing immovable property in violation of the laws, particularly in Goa, have come to the notice of the Government. However, the requisite data, State-wise, is not centrally maintained.

(c): Central Government has advised all State Governments/Union Territories to instruct the concerned authorities who register transfer of properties to ensure that the Reserve Bank of India guidelines are scrupulously observed while dealing with such matters which involve any foreign national.